Shri N. Sreekantan Nair: Two weeks ago there was a statement by the official spokeman of the Andras Government that because the attitude of Kerala was not reasonable, they were not going to give Kerala the priority. We are not at anybody's door with the beggar's bowl. If you cannot give us rice, we will get rice from outside; give us the foreign ex-

Shri Jagliwan Ram: Sir, may I say just one thing? As regards the question of figures, I attach great importance to the figures given by the Food Minister or Chief Minister of Kerala—I cannot brush them aside—and I will have to se that we reconcile our

figures of arrivals in Kerala with

their figures of arrivals in Kerala.

change. We are not begging. We do

not go about seeking alms at the doors

of Andhra. We are people who do

our work and earn foreign exchange.

So far as Andhra is concerned, it will be our endeavour to see that Andhra meets the commitment of 6 lakh tonnes of rice to be given to the

Centre for supply to Kerala.

Shrimati Lakshmikanthamma (Khammam): I just want to remove the misunderstanding or misapprehension in the House. Andhra Government has been very anxious to help the people in other States and I do not think there need be any fear or misapprehension on that score. In spite of the suffering of the people of Andhra, we have been giving rice to others.

14.38 hrs.

ELECTIONS TO COMMITTEES

(1) Indian Council of Agricultural Research

The Minister of Food and Agriculture (Shri Jagjiwan Ram): Sir, I beg to move:—

"That in pursuance of Rule 3(13) of the Rules of the Indian Council of Agricultural Research,

the members of Lok Sabha do
proceed to elect, in such manner
a as the Speaker may direct, four
members from among themselves
to serve as members of the Indian
Council of Agricultural Research."

Mr. Deputy-Speaker: The question is:

"That in pursuance of Rule 3(13) of the Rules of the Indian Council of Agricultural Research, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the Indian Council of Agricultural Research."

The motion was adopted.

(II) NATIONAL SHIPPING BOARD

The Minister of State in the Ministry of Food, Agriculture, Community Development and Co-operation (Shri Annasahlb Shinde): Sir, on behalf of Shri V. K. R. V. Rao...

Shri A. B. Vajpayee (Balrampur): Has he been authorised?

The Minister of Farliamentary Affairs and Communications (Dr. Ram Subhag Singh): Yes,

Shri Annasahib Shinde: I beg to move:—
"That in pursuance of sub-

section (2) (a) of section 4 of the Merchant Shipping Act, 1958, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the National Shipping Board to be reconstituted with effect from the 5th June, 1967."

Mr. Deputy-Speaker: The question is:

"That in pursuance of subsection (2) (a) of section 4 of the Merchant Shipping Act, 1895, the members of Lok Sakha do preceed to sleet, in such massier as

the Speaker may direct four members from among themselves to serve as members of the National Shipping Board to be reconstituted with effect from the 8th June, 1967."

The motion was adopted. (II) NATIONAL FOOD AND AGRICULTURE

ORGANISATION LIAISON COMMITTEE

Shri Annasahib Shinde: I beg to move: "That in pursuance of the Minis-

try of Food, Agriculture, Com-

munity Development and Cooperation Resolution No. F-10-1|65 FAIT, dated the 9th September, 1966, as subsequently amended, the members of Lok Sabha do proceed to elect in such manner as the Speaker may direct, four members from among themselves to serve as members of the National Food and Agriculture Organisation Lieison Committee

to the other provisions of the said Mr. Deputy-Speaker: The question "That in pursuance of the Minis-

Resolution."

for a term of three years, subject

try of Food, Agriculture, Community Development and Cooperation Resolution No. F-10-1|65 FAIT dated the 9th September, 1966, as subsequently amended. the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the National Food and Agriculture Organisation Liaison Committee

to the other provisions of the said The motion was adopted.

for a term of three years, subject

144 hrs.

Resolution."

RAILWAY BUDGET-GENERAL DISCUSSION-contd.

Mr. Deputy-Speaker: The House will now resume general discussion of the Ballway Budget. Shri Vajpayee.

जी जहत जिहारी वाजपेवी (बलरामपुर): उपाध्यक्ष महोदय, रेलवे मंत्री ने जो बक्षट प्रस्तुत किया है वह माटे का बजट है, सीर पण्चीस सालों में पहली बार यह बाटे का बजट रक्खा गया है। यह वाटे का बजट रेलों में दिबाई जाने बाली उस लाल शंडी की तरह से है जिसे न देखने का प्रयं होना रेलों को एक वित्तीय खाई में पटकना बीर देश के मर्थ संकट को भीर भी गहरा करना ।

General Dis.

रेलवे मंत्री ने यह कहा है कि घाटे का कारण कम माल की बुलाई का होना है। माल डोने का जो भनुमान संगाया गया था उस की तुलना में प्राय: 80 लाख टन कम माल डोया गया। लेकिन मैं पूछना बाहता हं कि यह अनुमान सगाने के लिये जिम्मेदार कौन है? रेलों को कितना जाल बोना पड़ेगा इस का मनत अनुमान लगाया गया, भीर इस गमती के लिये योजना बायोग घीर घन्य मंत्रालय उत्तरदायी है, लेकिन भाष्यमं की बात यहहै कि उन की गसती के लिये प्रव यात्रियों पर किराया बढ़ाया जा रहा है भीर मास डोने की दर में भी विद्वाकी जा उती 8 1

रेलवे मंत्रालय स्वयम् किस तरह से भनुमान लगाता है यह हम ने मार्च धीर मई में पेश किये गये बबट में देखा । मार्च के बजट में घनमान था कि कुल मिला कर 15 करोड़ र० का बाटा होगा, लेकिन मई के बजट में बाटा 15 करोड़ ६० से बढ़ कर 24 करोड़ व० हो गया । अब यदि रेलवे मंत्रालय दो महीनों की श्रवधि में अपने धनुमानों में इतना बन्तर करता है तो समझना चाहिये किन तो बामदनी के अनुमान सही किये जाते हैं और न सार्च के मनुमान सही किये जाते हैं भीर न मास डोने के बारे में जो सक्य निर्धारित किये